

and the production has come to a halt there? I would also like to ask the Hon'ble Minister as to whether he proposes to conduct an enquiry in this regard?

12.00 hrs

[English]

SHRI DILIP RAY : Sir, this has already come to our notice and we are inquiring into it.

WRITTEN ANSWERS TO QUESTIONS

[Translation]

Anti Dumping Directorate

*145. SHRI JAGAT VIR SINGH DRONA :

SHRI SHANTILAL PURSHOTTAMDAS PATEL:

Will the Minister of COMMERCE be pleased to state:

(a) whether the Government have decided to set up an independent Directorate General to deal with Anti-dumping cases;

(b) if so, the reasons therefor;

(c) the details of its constitution and functions; and

(d) the time by which it is likely to be set up?

THE MINISTER OF COMMERCE (SHRI RAM-KRISHNA HEGDE) : (a) to (d) The Government has already set up the Directorate General of Anti-Dumping & Allied Duties under the Ministry of Commerce with effect from 13.4.98.

The Directorate General has been created to further expedite relief to the domestic industry from the impact of dumped goods and to institutionalize the system.

The Directorate General is headed by an Additional Secretary in the Ministry of Commerce as the Designated Authority and is to be assisted by two Deputy Secretary/Director level officers and other supporting staff. Under the anti-dumping laws, the Designated Authority passes orders as an independent authority and its orders are liable to appeal in the Customs, Excise and Gold (Control) Appellate Tribunal (CEGAT).

Licences for Sugar Mills

*146. SHRI MOTILAL VORA : Will the Minister of INDUSTRY be pleased to state:

(a) the number of licences issued by the Union Government in Madhya Pradesh for setting up of sugar mills in December, 1997, location-wise;

(b) the details of other States to which licences have been issued for sugar mills during the current year alongwith the crushing capacity thereof, State-wise;

(c) the percentage and number of export oriented units given approval by the Government in December, 1997, State-wise, particularly in Madhya Pradesh;

(d) the details of licences for setting up of hundred percent export oriented units have been issued in Uttar Pradesh;

(e) whether there is decline in the proposals in regard to setting up of industries in various States in January 1998; vis-a-vis in December, 1997; and

(f) if so, the details thereof and the reasons therefor?

THE MINISTER OF INDUSTRY (SHRI SIKANDER BAKHT) : (a) 6 Letters of Intent (LOIs) were granted for setting up of Sugar mills in the State of Madhya Pradesh during December 1997 by the Central Government under the provisions of the Industries (Development & Regulation) Act, 1951. Details of LOIs issued is given in the attached Statement-I

(b) 9 Letters of Intent (LOIs) have been issued for Sugar mills in various States during the current year i.e., during 1998 (upto May, 1998), State-wise details of Letters of Intent (LOIs) issued along with the total crushing capacity of each state have been given in the attached Statement-II.

(c) Details of number of approvals for 100% Export Oriented Units (EOUs) pertaining to Madhya Pradesh and other States is given in the attached Statement-III. However, none of the EOUs approved in December, 1997 is for manufacture of sugar.

(d) 27 Export Oriented Units (EOUs) were approved for the State of Uttar Pradesh in 1996, 24 during 1997, and 1 between January-March, 1998. These EOUs are for diverse industrial activities, e.g. textiles, food processing, electrical equipments, etc.

(e) and (f) The total number of Industrial Entrepreneurs Memoranda (IEMs) filed and Letters of Intent (LOIs) issued during January, 1998 is 221 as compared to 310 in December, 1997. Part of the decline can be attributed to the upward revision in the ceiling of investment in the small scale sector from Rs. 60 lakhs to Rs. 3 crores during December, 1997, because of which many entrepreneurs who would have been otherwise required to file IEMs or obtain Industrial Licences would not be exempt from such requirement by virtue of their investments coming within the enhanced ceiling for small scale sector.